

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3783
ANSWERED ON 23RD MARCH, 2023**

REVIEW OF SPEED LIMITS

3783. SHRI S. JAGATHRAKSHAKAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is of the view that speed limits and design speeds should ideally be the same to avoid cases of over speeding and non-compliance;**
- (b) whether the Government proposes to review traffic flow to ensure that the road design speed and the desired speed limit are aligned and also ensure that traffic personnel are empowered to measure design speeds;**
- (c) if so, the details thereof along with the steps proposed to be taken by the Government in this regard; and**
- (d) if not, the reasons therefor?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) Design speed is used for design of geometrics of road intersection layout and various other road elements. Design speed is governed by the terrain classification through which a section of road passes. Speed limit is basically reduction in operating speed compared to design speed to address safety concerns of a particular location. Speed limit is enforced through speed limit signs, which are mandatory in nature and physical measures in road environment introduced to reduce speed, which are generally called traffic calming measures. Indian Road Congress (IRC) has published guidelines for traffic calming measures.